NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU SUPPLEMENTARY CAUSE LIST DATED **29.10.2025** (WEDNESDAY)
CHENNAI BENCH **(HYBRID MODE) 10.30 AM**

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Delivery of Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 117/2024 For Stay IA No. 315/2024 For Exemption IA No. 316/2024	Reena Paul Vs CA Francis Mathew, RP WITH	Mr. Anil Relwani	Mr. Ashwin Shanbhag
2.	Comp App (AT) (CH) (Ins) No. 118/2024 For Exemption IA No. 317/2024 For Stay IA No. 319/2024	KG Paul Vs CA Francis Mathew, RP WITH	Mr. Anil Relwani	Mr. Ashwin Shanbhag
3.	Comp App (AT) (CH) (Ins) No. 119/2024 For Exemption IA No. 322/2024 For Stay IA No. 320/2024	Mathew John Vs CA Francis Mathew, RP WITH	Mr. Anil Relwani	Mr. Ashwin Shanbhag
4.	Comp App (AT) (CH) (Ins) No. 120/2024 For Exemption IA No. 324/2024 For Stay IA No. 323/2024	John Zachariah Vs CA Francis Mathew, RP WITH	Mr. Anil Relwani	Mr. Ashwin Shanbhag
5.	Comp App (AT) (CH) (Ins) No. 121/2024 For Exemption IA No. 326/2024 For Stay IA No. 328/2024	Annu Mathew Vs CA Francis Mathew, RP	Mr. Anil Relwani	Mr. Ashwin Shanbhag
6.	Comp App (AT) (CH) (Ins) No. 449/2025 For Additional Docs IA No. 1425/2025 For Exemption IA No. 1427/2025	Manaksia Coated Metals and Industries Limited Vs Hitesh Goel, RP of Bhadreshwar Vidyuyt Pvt Ltd & 2 Ors.	Ms. Aakanksha Nehra	

7.	Comp App (AT) (CH) (Ins) No. 361/2025 For Stay IA No. 1083/2025 For Additional Docs IA No. 1085/2025 For Exemption IA No. 1086/2025	C Ganesh Vs Ashok Seshadri & Anr.	Mr. Pranav Gopalakrishnan	Mr. Pranava Charan For Caveator
8.	Comp App (AT) (CH) (Ins) No. 204/2021 For Directions IA No. 410/2021 To Adv. Hg. IA No. 312/2023	MPT Sweden AB & Anr. Vs Tecknoweld Alloys (Overseas) Pvt Ltd. WITH	Mr. T Ravichandran	Mr. Thriyambak J Kannan
9.	Comp App (AT) (CH) (Ins) No. 216/2021 For Directions IA No. 435/2021 To Adv. Hg. IA No. 311/2023	MPT Sweden AB & Anr Vs Tecknoweld Alloys (India) Pvt Ltd	Mr. T Ravichandran	Mr. Thriyambak J Kannan
10.	Comp App (AT) (CH) (Ins) No. 901815/2025 Delay in refiling IA No. 998/2025 For Condone Delay IA No. 999/2025	Regional Provident Fund Commissioner-II EPFO Vs Jasin Jose Liquidator of Atlas Gold Township (India) Pvt Ltd	Ms. Revathi Manivannan	
11.	Comp App (AT) (CH) No. 901470/2025 (9805111/01470/2024	Shakti Bhushan Vs Titan company Ltd	Mr. Shakti Bhushan (Party-in-person)	
12.	Comp App (AT) (CH) (Ins) No. 513/2025	R Sugumaran Liquidator, Briar Knoll Mills Pvt Ltd Vs Gunasekaran, Liquidator of Paramount Mills Pvt Ltd	Mr. R Sugumaran Party in person	

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
13.	IA No. 1522/2025 (For Direction) in Comp App (AT) (CH) (Ins) No. 173/2023 To dispense with IA No. 557/2023 For Stay	Sunbeam Structurals Pvt. Ltd. Vs Sachin Srinivas Bhattad, RP of G K Industrial Park Pvt. Ltd & 3 Ors.	Mr. Jayanth Viswanathan, PCS	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3 Mr. Anirudh Krishnan R4
	IA No. 556/2023 To Vacate Stay IA No. 493/2025			

02.00 PM

In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 377/2025	CA V Venkata Sivakumar, Erstwhile Liquidator of The Jeypore Sugar Co. Ltd. Vs S. Hari Karthik Liquidator of The Jeypore Sugar Co. Ltd & 2 Ors	Mr. V Venkata Sivakumar Party-in-person	Respondents

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board

2. Website: www.nclat.nic.in